

(b) Letters of intent|permission have been issued during 1981 to six MRTP houses as per details:

1. M/s. Wheels India Ltd. Madras Wire wheels
2. Indian Metals & Ferro Alloys Ltd. Bhubaneswar Silicon metal
3. Aegis Chemical Industries Ltd. Bombay Fatty alcohols
4. Roussel Pharmaceuticals, Bombay. Calforan
5. Nuddea Mills Co. Ltd. Calcutta Jute decorative wall coverings.
6. Shri B.K. Modi, New Delhi Xerographic equipments & systems.

These letters of intent|permission are yet to be converted into industrial licences and the undertakings are yet to go into production.

(c) and (d). Under the scheme for 100 per cent export oriented units, rejects upto 5 per cent or such percentage as may be fixed by the Special Board for approving these schemes, are allowed to be sold in the domestic tariff area on payment of customs duty on imported inputs and central excise duty on the indigenous inputs and also central exercise duty on the rejects or an amount equal to the aggregate of such duties. There has been no change in this condition.

Conversion of Hides into Industrial Raw Materials

3719. SHRI GHULAM MOHD KHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to consider a scheme for conversion of hides of dead animals into industrial raw materials; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) No Sir. Hides of dead animals like cattle and buffalo are already being used as raw material by the leather industry, cut piece of hides are also used as raw material by glue industry.

(b) Does not arise.

Changes in Trade Union Act

3720. SHRI JITENDRA PRASAD: Will the Minister of LABOUR be pleased to state:

(a) whether drastic changes in the Trade Union Act, 1926 are contemplated;

(b) if so, the salient features thereof; and

(c) the time by which a legislation will be brought in the Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) to (c). Some proposals for amendment to the Trade Union Act, 1926 are under consideration. It is hoped that the Amending Bill will be introduced as early as possible.

Survey Regarding Mining Lease

3721. SHRI G. Y. KRISHNAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any survey has been conducted by Government regarding the proportion of active mining lease but virtually idle lease, not contributing to mineral productions; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a) and (b). No comprehensive survey as such has been